National Company Law Tribunal Allahabad Bench

CP NO. 7/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2017

NAME OF THE COMPANY: Red Diagning Granife Stone Put. L. L. L.

SECTION OF THE COMPANIES ACT: 560 (6) of companies Act. 1956

SI. NO.

Name

Designation

Representation

Signature

for. OIL

Order dated 03.04.2017

CP No. 7/2015 Red Diamond Granite Stone Pvt Ltd

The present case is received from Registry of Hon'ble High Court of Allahabad as a transferred case under Section 434 (1) of the Companies Act, 2013. The representative of the office of the OL is present. In the present matter the Registry of this Tribunal issued notice to the parties concerned on 30.03.2017. Therefore, Registry is directed to issue a fresh notice giving sufficient time to the parties concerned to appear before this Tribunal.

List the matter on 02.05.2017.

300 Bharat For Compliance

SH. H.P. CHATURVEDI (Judicial Member)